

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 46  
(TO BE ANSWERED ON THE 22<sup>nd</sup> July 2024)**

**GREENFIELD AIRPORT PROJECT IN CACHAR DISTRICT, ASSAM**

46. MS. SUSHMITA DEV

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the progress of the Greenfield Airport project in Cachar District, Assam the proposal for which has been pending since 2022;
- (b) whether it is a fact that site clearance was given by Government without following the protocol of environmental clearance; and
- (c) whether Government plans to conduct a social and environmental impact assessment on the site of the proposed airport and timeline thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): On the basis of the recommendations of the Steering Committee on Greenfield Airports, Government of India has granted Site Clearance to Airports Authority of India (AAI) for setting up of a Greenfield Airport at Doloo, Cachar, Assam on 22.02.2024.

(b) & (c): Environmental considerations are crucial in the planning and development of Greenfield Airports. These considerations encompass various aspects to minimise the environmental impact and promote sustainability. As per the Greenfield Airports (GFA) Policy, 2008, the developer is required to obtain necessary environment clearances from Ministry of Environment, Forest and Climate Change (MoEFCC) and relevant Authorities before commencement of development works for Greenfield Airport.

AAI is required to prepare a Detailed Project Report (DPR) including therein the details like Social and Environmental Impact Assessment, timelines for completion of the project etc. Thereafter, prior to commencement of construction works, AAI has to submit an application along with DPR to Ministry of Civil Aviation (MoCA) for grant of 'In-Principle' approval.

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